

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**  
**Present :- Sri.S.Krishnakumar, District Judge**

Sub :- Estt - District Court, Kozhikode - Transfer and posting of staff  
members - Orders - Issued.

**ORDER NO. A1- 22/2022**

**Kozhikode, Dated :10.06.2022**

Due to administrative exigencies the following Order of transfer and posting of Junior Superintendents are issued.

1. Sri.K.Vishnu Namboodiri (PEN 623236), Junior Superintendent ,Munsiff- Magistrate Court, Payyoli is transferred and posted as such to District Court, Kozhikode Vice SI No 2.
2. Sri.K.Ganesan (PEN 585924) , Junior Superintendent , District Court , Kozhikode is transferred and posted as such to Munsiff - Magistrate Court, Payyoli Vice SI No 1.

Sd/-

**DISTRICT JUDGE**

The joining time of the incumbents are restricted to three days on public Interest. The Presiding officers concerned are directed to relieve the incumbents forthwith.

To

1. The Munsiff - Magistrate, Payyoli.

copy to

1. The Court Manager, District Court, Kozhikode.
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdts. II/III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd. Kozhikode.
6. The File.      7. The Proceedings file.

// True Copy / Forwarded / By Order //

Sheristadar